

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.134
TO BE ANSWERED ON 02.02.2021

WASTAGE OF ELECTRICITY IN DOMESTIC SECTOR

134. SHRI MANAS RANJAN BHUNIA:

Will the Minister of **POWER**
be pleased to state:

- (a) whether Government is aware of the fact that a significant amount of electricity is wasted in domestic sector due to leakages, faulty appliances and usage of energy inefficient electric devices etc. and, if so, details of energy wasted in last three years, year-wise, State-wise;
- (b) the details of power consumed in the domestic and industrial sector during last three years along with the schemes under implementation for Demand Side Management (DSM) including saving and conservation of electricity; and
- (c) whether Government has introduced any scheme to provide cash incentives to States saving energy and minimizing leakage/theft and, if so, details thereof?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : Some amount of electricity is wasted due to leakages in power systems and use of faulty or energy inefficient equipment/appliances. This happens in all sectors including domestic sector. The data on energy wasted in domestic sector on account of above mentioned reasons is not maintained.

(b) : The details of the power consumed in the domestic and industrial sector during the years 2016-17, 2017-18 and 2018-19 are as follows:

Year	Domestic Sector (GWh)	Industrial Sector (GWh)
2016-17	255826.01	440205.52
2017-18	273545.02	468613.30
2018-19	288243.11	519196.29

(Source: CEA)

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The Bureau of Energy Efficiency (BEE), a statutory organization under the Ministry of Power is implementing energy efficiency programmes for Demand Side Management in both domestic and industrial sectors which are briefly as under:-

- With the objective of enhancing energy efficiency of appliances and equipment, BEE is implementing Standards & Labelling (S&L) programme under which energy performance standards have been specified for various appliances and equipment. At present, 28 appliances are covered under this programme, out of which 10 are under the mandatory regime and 18 under voluntary regime. Effective implementation of S&L programme has reported electricity savings of 55 Billion Units in FY 2018-19.
- In order to reduce the Specific Energy Consumption (SEC), Perform, Achieve and Trade (PAT) scheme is being implemented in energy intensive Industrial sectors. As on April, 2020, the PAT scheme is being implemented for 13 energy intensive sectors with coverage of 1073 industries/ units. During the FY 2018-19, on account of implementation of PAT, energy saving of 12 million tonne of oil equivalent (MTOE) has been reported.

In addition, Energy Efficiency Services Limited (EESL), a joint venture of Public Sector Undertakings (PSUs) under Ministry of Power is implementing the National LED Programme. This programme has two components namely (i) Unnat Jyoti by Affordable LEDs for All (UJALA) to provide LED bulbs to domestic consumers for replacement of conventional bulbs and (ii) Street Lighting National Programme (SLNP) to replace conventional street lights with energy efficient LED street lights. Till date, EESL has distributed over 36.69 crore LED bulbs, 72.08 lakh LED tube lights and 23.40 lakh energy efficient fans under UJALA and installed over 1.12 crore LED street lights under SLNP across the country. This has resulted in estimated energy savings of 55.70 billion kWh per year with avoided peak demand of 11,000 MW, estimated GHG emission reduction of 44 million tonnes CO₂ per year and monetary savings of INR 24,500 crore per year.

(c) : There is no specific scheme to provide cash incentives to States saving energy and minimizing leakage/theft. However, Govt. of India launched Ujwal Discom Assurance Yojana (UDAY) for financial and operational turnaround of Power Distribution Companies. The scheme envisaged that the DISCOMs would undertake campaigns to control power theft. State Governments have been advised from time to time to reduce AT&C losses, Average Cost of Supply and Average Revenue Realization (ACS-ARR) Gap, power theft and set up dedicated police stations for action against power theft.
